

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. CA 1025/2020 CA 1400/2018 in CP 06/2016

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- (Mobile Constructions Pvt. Ltd. & Ors)
- Applicant In Mukeshbhai Patel & Ors
V/s
Tulip Shapes and Structures Pvt Ltd. &
Ors

Section: 241-242 of Companies Act, 2013

ORDER

Counsel, Yahya Batatawala a/w Prachi Wazalwar appeared for the
Petitioner and Counsel, Zain Khan appeared for the Respondent
through VC. List this matter for final hearing on **10.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)